

Food Adulteration

4793. Shri Shiva Chandra Jha: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that despite Government measures and prevention of Food Adulteration Act, there is still food adulteration rampant in the country; and

(b) if so, how Government are planning to tackle it in the Fourth Plan period?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) the provisions of the Prevention of Food Adulteration Act have been made more stringent and States have been asked to ensure proper enforcement of the Act. Even so, there is no denying the fact that there is still considerable food adulteration in the country.

(b) The following proposals are under consideration of Government to tackle the problem:—

- (i) Establishment of a Central Unit in the Directorate General of Health Services and opening of three regional offices with its inspectorate staff and laboratory facilities.
- (ii) delegation of powers of Food Inspectors to Deputy Superintendents of Police and Magistrates First Class;
- (iii) strengthening of laboratory facilities by the State Governments; and
- (iv) provision of Food Inspectors in urban areas in the proportion of 1 to 25,000 and authorisation of Health Inspectors in rural areas to function as Food Inspectors and provincialisation of the services in course of time.

L.I.C. Loans for Construction of Houses in Goa

4794. Shri Shikre: Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation advanced any loans in Goa for the construction of houses in urban areas during 1965-66 and 1966-67;

(b) if so, the amount advanced and the number of houses which have been constructed through such loans so far;

(c) the number of applications for the loans for the construction of houses in Goa still pending and the amount involved therein; and

(d) the action taken to expedite their sanction?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). Yes, Sir. While, during 1965-66 no loans were disbursed by the L.I.C. in Goa for the construction of houses in urban areas, in 1966-67 Rs. 1,17,000 were disbursed in respect of two houses which are nearing completion.

(c) and (d). One application for Rs. 1 lakh is under consideration by the Corporation.

दिल्ली में स्प्रिट के लिये लाइसेंस

4795. श्री प्रकाशवीर शास्त्री :

श्री रघुवीर सिंह शास्त्री :

श्री आत्स दत्त :

श्री सिध कुमार शास्त्री :

श्री ब्रह्मचल सिंह कुसवाह :

क्या कैबिनेट और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में स्प्रिट के लिये लाइसेंस जारी करने के बारे में इस समय चल रहे विवाद की ओर सरकार का ध्यान दिलाया गया है;

(ख) यदि हाँ, तो क्या इस विवाद का समाप्त करने के लिये केंद्रीय सरकार ने हस्तक्षेप